

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/1055/A.

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The Registrar,  
Gauhati High Court,  
Aizawl Bench, Mizoram, Aizawl,

Dated Guwahati, 6<sup>th</sup> February 2023.

Sub:- Casual leave.

Ref:- Your note Dated 19.01.2023.

Sir,

With reference to the above, I am directed to inform you that **Smti R. Vanlalchami**, Presiding Officer, MACT, Aizawl, has been granted **casual leave for 3 days from 18.01.2023 to 20.01.2023**. A senior Judicial officer available at the station would remain in charge of her Court and office during her absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/1056-1057/A, dated** , 06-02-2023

Copy to:

1. Smti R. Vanlalchami, Presiding Officer, MACT, Aizawl.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** *Rov*